GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS

RAJYA SABHA
UNSTARRED QUESTION NO. 1171
TO BE ANSWERED ON 11TH FEBRUARY, 2022

USE OF POST OFFICES FOR MULTI PRONGED ACTIVITIES OF GOVERNMENT

1171 DR. KANIMOZHI NVN SOMU**:**

Will the Minister of COMMUNICATIONS be pleased to state:

a)   whether Government has any plan to use the existing post offices and postal employee population for multi pronged activities of Government schemes of various departments;

b)   if so, the details thereof;

c)   the effective steps taken by Government to use the existing infrastructure and land belonging to Postal Department; and

d)   the details of the total employees in Postal Department, State-wise, and the asset value?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

(a) & (b) Post Offices are also offering various other Government services in addition to postal services viz. Aadhar Enrolment and updation, Passport Seva Kendra, Passenger Reservation facilities, Sale of Sovereign Gold Bonds, Digital Life Certificates, Direct Benefit transfer of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Common Service centre etc.

(c) In order to ensure optimum utilisation of the infrastructure and land available, Department regularly reviews its offerings and takes appropriate action to offer value additions to make the products/ services more customer and business centric and also generate additional revenue for the Department. Further, new products and services are also introduced as per customer's requirements and market needs. In this regard, Department has also set up bulk mail/ Parcel Processing centres and established Nodal delivery centres.

(d) State-wise details of the departmental employees of the Department of Posts is given in **Annexure**. No data is maintained in respect of asset value.

S.No.	Name of Circle	Name of State/Union Territory	Group 'A'	Group 'B' Gazetted	Group 'B' Non-Gazetted	Group 'C'
				In Position		
1	Andhra Pradesh	Andhra Pradesh	9	139	230	7533
		Yanam district of Puducherry		0	0	5
2	Assam	Assam	6	58	94	3002
3	Bihar	Bihar	8	108	176	6697
4	Chhatisgarh	Chhatisgarh	3	25	76	1636
5	Delhi	Delhi	68	99	104	6561
6	Gujarat	Gujarat	13	127	144	10321
		Dadra & Nagar Haveli and Daman & Diu		0	0	49
7	Haryana	Haryana	4	44	87	3236
8	Himachal Pradesh	Himachal Pradesh	5	28	59	1984
9	Jammu and Kashmir	Jammu and Kashmir	3	23	43	977
		Ladakh		1	0	71
10	Jharkhand	Jharkhand	2	36	52	2668
11	Karnataka	Karnataka	24	152	273	10380
12	Kerala	Kerala	13	121	127	8311
		Lakshadweep		0	1	23
		Mahe district of Puducherry		0	0	4
13	Madhya Pradesh	Madhya Pradesh	8	95	139	5474
14	Maharashtra	Maharashtra	22	200	336	18566
		Goa	2	8	5	410
15	North East	Arunachal Pradesh	0	1	3	151
		Manipur	0	2	6	211
		Meghalaya	4	11	8	328
		Mizoram	1	1	3	185
		Nagaland	1	2	3	161
		Tripura	0	4	10	411

Annexure with reference to para 'd' of reply to Rajya Sabha question no. 1171 on 11.02.2022

S.No.	Name of Circle	Name of State/Union Territory	Group 'A'	In Position		
				Group 'B' Gazetted	Group 'B' Non-Gazetted	Group 'C'
16	Odisha	Odisha	6	97	196	5565
17	Punjab	Punjab	8	47	143	4505
		Chandigarh	0	11	8	410
18	Rajasthan	Rajasthan	8	107	150	5807
19	Tamil Nadu	Tamil Nadu	23	236	307	16377
		Puducherry and Karaikal district of Puducherry		3	2	221
20	Telangana	Telangana	9	73	108	4503
21	Uttar Pradesh	Uttar Pradesh	25	206	259	14310
22	Uttarakhand	Uttarakhand	1	29	62	1731
23	West Bengal	West Bengal	13	190	228	13090
		Andaman and Nicobar Islands		1	2	94
		Sikkim		2	4	98
Total			**289**	**2287**	**3448**	**156066**

Annexure with reference to para 'd' of reply to Rajya Sabha question no. 1171 on 11.02.2022

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